L OK SABHA UNSTARRED QUESTION NO.27 TO BE ANSWERED ON 20th JULY, 2023

Complaints against HPCL

27. SHRI DEEPAK BAIJ:

पेट्रोलियम और प्राकृतिक गैस मंत्री Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

(a) the number of corruption related complaints against Hindustan Petroleum Corporation Limited sent to the Government by Central Vigilance Commission (CVC) for inquiry; and

(b) the action taken by the Government in this regard?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

(a) & (b): From the period 01.04.2021 to 30.06.2023, 02 complaints pertaining to HPCL were sent by CVC for enquiry/investigation and furnishing inquiry reports (I&R). Appropriate action, as defined under CVC Manual, was taken. After enquiry by CVO, HPCL and due examination by the Ministry, reports were furnished to CVC.
